

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 860**  
TO BE ANSWERED ON 01.03.2016

**Reduction of Carbon Emission**

860. SHRI P.C. MOHAN:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the commitment made by India to reduce carbon emission vis-a-vis development of infrastructure industries;
- (b) whether the richer countries like US and European Union are promising cuts which are much below their accumulated shares of carbon emission and if so, the details thereof;
- (c) whether the scientists are having the opinion that the promises of carbon emission cuts made by the different countries including developed western countries are not enough to reduce global warming level upto 2 degree Centigrade and if so, the details thereof; and
- (d) whether India is likely to insist that major emitting nations should have more responsibility in the next climate change conference and if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- a) India submitted its Intended Nationally Determined Contribution (INDCs) for the period 2021-2030 and intends to reduce the emissions intensity of its GDP by 33 to 35 percent by 2030 from 2005 level. India's INDC target is synchronized with its development agenda and would lead to the holistic socio-economic development in the country.
- b) United State (US) in its INDCs submitted to the United Nations Framework Convention on Climate Change (UNFCCC) has committed to achieve an economy-wide target of reducing its GHG emissions by 26%-28% below its 2005 level in 2025. The European Union intends to achieve an absolute emission reduction of 40% below its 1990 level in 2030. The adequacy of their efforts is a subject matter of International negotiations.
- c) The synthesis report prepared by the UNFCCC, shows that the aggregate annual global emission levels resulting from the implementation of the submitted INDCs are not enough to limit the global warming level upto 2° centigrade. However, this doesn't take in to account the future technological improvements and possible enhanced actions by developed countries.

- d) India has been advocating the principles of the Convention ie Equity, Common but Differentiated Responsibilities (CBDR) and Respective Capabilities (RCs) and would continue with its stand in future in co-operation with other developing countries.

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